

Name of the Corporate Debtor: P.C DEY & SON DISTRIBUTORS PRIVATE LIMITED			Date of commencement of CIRP: 04.07.2025 (Intimation Received by IRP as on 11.07.2025)			List of creditors as on : 28.08.2025				
Filing under clause (ca) of sub-regulation (2) of regulation13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
Sl no.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-					
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-					
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,62,50,522.00	1	7,62,50,522.00	-	-		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	20,82,25,788.65	1	20,82,25,788.65	-	-		4	The claim has been admitted provisionally, as the IRP has asked for further documents, which are yet to be verified.
5	Operational creditors (Workmen)	-	-	-	-					
6	Operational creditors (Employees)	-	-	-	-					
7	Operational creditors (Government Dues)	1	11,17,70,323.00	1	11,17,70,323.00				7	The claim has been admitted provisionally and is under verification
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-					
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-					
Total		3.00	39,62,46,633.65	3.00	39,62,46,633.65	-	-	-		-